GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1512 ANSWERED ON:05.03.2010 FUNDS FOR ANGANWADI CENTRES Chavan Shri Harischandra Deoram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): whether the Government has received complaints regarding the irregularities in funds allotted to Anganwadi Centres;
- (b): if so, the details thereof; and
- (c): the steps taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to (c): Complaints were received from Gujarat, Uttar Pradesh and Manipur regarding irregular payment of enhanced honorarium to Anganwadi Workers/Helpers in the States. Government of Gujarat and Uttar Pradesh have confirmed that the arrears of enhanced honoraria to Anganwadi Workers have since been paid in February and December 2009 respectively.

The Statement of Expenditure of the State of Manipur upto Quarter ending September 2009 reflects that honorarium to all 9418 Anganwadi Workers and Helpers have been paid.